

Right to Work as Fundamental Right

743. DR. RATNAKAR PANDEY: Will the PRIME MINISTER be pleased to state:

(a) whether the Government have abandoned the proposal to include the right to work as a fundamental right in the Constitution; and

(b) if so, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR AND THE MINISTER OF STATE IN THE MINISTRY OF WELFARE (SHRI RAMJILAL SUMAN): (a) and (b) Government is seized of the issue in the context of generating more employment opportunities for all concerned.

Plan Outlay and Priority Sectors in the Eighth Five Year Plan

744. CHOWDHRY HARI SINGH: Will the PRIME MINISTER be pleased to refer to answer to Starred Question 69 given in Rajya Sabha on the 2nd January, 1991 and state what will be the outlay in the Eighth Five Year Plan and what are the priority sectors therein?

THE MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE (SHRI KAMAL MORARKA): Eighth Five Year Plan is in the process of finalisation. The exercises relating to the outlay for the Eighth Five Year Plan are underway.

Within the framework of Approach to the Eighth Five Year Plan, as approved by the National Development Council, some of the priorities are employment generation, poverty alleviation, rural development, improvement of land and environment, literacy and education with special emphasis on female education.

Lessons from Gulf War

745. SHRI G. G. SWELL: Will the PRIME MINISTER be pleased to state:

(a) whether Government drawn any lessons from the character of the war in the Gulf between Iraq and the coalition of multinational forces led by USA;

(b) if so, what are the salient features thereof;

(c) whether they have induced us to review and revise our military doctrine; and

(d) whether the lessons drawn have been or are going to be integrated into our defence system?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI LALIT VIJAY SINGH): (a) It would be possible to draw lessons from the Gulf war only after its conclusion and on the availability, thereafter, of reliable information.

(b) to (d) Do not arise.

Programmes relating to Girls' Child Year

746. SHRIMATI BIJOYA CHAKRAVARTY: Will the PRIME MINISTER be pleased to state:

(a) whether, due to economy measures adopted by Government, all the seminars, workshops and training programmes relating to Girls' Child Year have been stalled;

(b) if so, what are the details of such activities of the voluntary organisations, which have been stopped as a result thereof; and

(c) what is the period for which Government proposed to put a ban on welfare activities undertaken by the voluntary organisations?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR AND THE MINISTER OF STATE IN THE MINISTRY OF WELFARE (SHRI RAMJILAL SUMAN): (a) to (c) The Government has put a complete ban on all conferences, seminars and workshops irrespective of the scheme under which they are proposed to be held. There were three separate requests received from voluntary organisations belonging to Assam, Delhi and Andhra Pradesh for holding a seminar, a conference and a workshop respectively. Their requests for